



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ	2021 ജൂൺ 1 1st June 2021	നമ്പർ No.	} 22
	Thiruvananthapuram, Tuesday	1196 ഇടവം 18 18th Idavam 1196		
		1943 ജ്യേഷ്ഠം 11 11th Jyaishta 1943		

PART III

Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. B1(A)-201/2021.

11th May 2021.

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure, 1973, the High Court of Kerala hereby appoint the person mentioned in Column (2) of the Schedule hereto attached to be the Judicial Magistrate of the First Class to preside over the Court specified against his name in Column (3) thereof from the date on which she takes charge.

SCHEDULE

Sl. No.	Name	Court
(1)	(2)	(3)
1	Smt. Salini, B.	Judicial First Class Magistrate-I, Neyyattinkara

Investiture of Powers-Summary Trial-Judicial Magistrate of the First Class-Notification empowering-issued.

In exercise of the powers conferred by Sub-section (1) of the Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the Judicial Magistrate of the First Class mentioned in Column (2) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.

SCHEDULE

Sl. No.	Name	Court
(1)	(2)	(3)
1	Smt. Salini, B.	Judicial First Class Magistrate-I, Neyyattinkara

By order,

P. G. AJITHKUMAR,

Ernakulam-682 031.

Registrar (District Judiciary).

NOTIFICATION

No. B1(A)-66//2021.

12th May 2021.

In exercise of the powers conferred by Section 9 (2) of the Code of Criminal Procedure, 1973, the High Court of Kerala hereby appoint the persons mentioned in Column II of the Schedule below to be the Sessions Judges to preside over the Court of Sessions noted against their names in Column III thereof.

SCHEDULE

I	II	III
<i>Sl.No.</i>	<i>Name of Officer</i>	<i>Court of Sessions</i>
1	Sri P. Krishnakumar	Thiruvananthapuram
2	Sri K. V. Jayakumar	Kollam
3	Smt. C. S. Sudha	Ernakulam
4	Smt. K. K. Sujatha	Thalassery

By order,

P. G. AJITHKUMAR,

Ernakulam-682 031.

Registrar (District Judiciary).